

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:5591
ANSWERED ON:02.05.2005
SOCIAL SECURITY BENEFITS TO EMPLOYEES OF ESI SCHEME
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Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of employees covered under Employees State Insurance Corporation (ESIC) in the country, State-wise;
- (b) whether the Government proposed to extend social security benefits to all the employees covered under ESI scheme;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF LABOUR AND EMPLOYMENT (SHRI K. CHANDRASEKHAR RAO)

(a): The information is given in the Annexure.

(b) & (c): The ESI Scheme made under the Employees` State Insurance Act, 1948 covers employees drawing wages upto Rs. 7500/- per month working in power using factories employing 10 or more employees and non-power using factories, shops, hotels, restaurants, cinemas including pre-view theatres, road motor transport undertakings and newspaper establishments employing 20 or more employees. The benefits available under the Act in the contingencies of sickness, maternity, disablement and death due to employment injury are being provided to the covered employees. Medical benefits are being provided to the employees as well as their dependent family members.

(d): Does not arise, in view of (b) above.

Annexure referred to in Lok Sabha Unstarred Question No.5591, Part (a)

ANNEXURE COVERAGE UNDER ESI SCHEME

(As on 31.03.2004)

S.NO.	STATE/U.T.	NO. OF EMPLOYEES COVERED UNDER ESI SCHEME	No. of IPs
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1.	Andhra Pradesh	525150	567550
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2.	Assam & Meghalaya	31400	35050
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3.	Bihar	31150	31300
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4.	Chandigarh	27750	32700
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5.	Chhattisgarh	23350	24300
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6.	Delhi	499900	573450
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7.	Goa	73550	81700
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8.	Gujarat	440900	485300
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9.	Haryana	387150	431550
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10. Himachal Pradesh	38250	44600
11. Jammu & Kashmir	15300	18100
12. Jharkhand	57850	76550
13. Karnataka	654000	756150
14. Kerala	311150	353700
15. Madhya Pradesh	167850	187200
16. Maharashtra	1038800	1139600
17. Orissa	109600	124650
18. Pondicherry	48550	54550
19. Punjab	337900	371700
20. Rajasthan	246300	275050
21. Tamil Nadu	988850	1107000
22. Uttaranchal	23700	24000
23. Uttar Pradesh	435900	464950
24. West Bengal	568000	652000

TOTAL (ALL-INDIA) 70,82,300 79,12,700